

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

**CAUSE LIST**  
**Central Zonal Bench**  
**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 24<sup>th</sup> November, 2014**  
**TIME:10.30 hrs. to 13.15 hrs.**  
**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. P.S. RAO EXPERT MEMBER**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 339/2014 (M.A. No.637/14)	Surya Kumar Saboo Vs. M/s Shree Mishthan Bhandar & Ors.	Mr. Sheya Raj Saxena Adv.	
<b>FOR HEARING</b>				
2.	M.A. No. 638/14 M.A. No. 627/14 in O.A No. 116/2013 (CZ)	Natyendra Manav Vs. State of Rajasthan & 13 Ors.	Mr. Om Shankar Shrivastava & Mr. Dharamvir Sharma, Adv. Mr. Sandeep Singh, Adv. for R-11, & R.P.C.B Mr. Sachin K Verma, Adv.	
3.	Original Application No. 127/2013	Santosh Mittal Vs. State of Rajasthan & 7 ors.	Mr. Sandeep Singh, Adv. for RPCB Mr. Sachin K.Verma,Adv for Respondent	
4.	Original Application No. 128/2013 (M.A. No. 391/14)	Rajesh Ku. Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
5.	Original Application No. 89/2014 (M.A. No. 260/14)	Ibrahim Khan Vs. Union of India &6 Ors.	Mr. Bhaskar man Tripathi Adv. Mr. Shafat Rahin Khan Adv. Dr. M.S Kachhawa Adv. Mr. Shantanoo Saxena, Adv. for R-7 Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava	
6.	Original Application No. 111/2013	Dr. Subhash C Pandey Vs. Municipal Corporation 7 & ors.	Dr. Subhash C Pandey Mr. Asad Ullah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2	

			Mr. Shivendu Joshi, Adv. for R-3 for Mr. Purushaindra Kaura Adv. Mr. S.S. Chauhan, ADV. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B	
7.	Original Application No. 36/2014	Sarvajanik Jankalyan Parmarthik Nyas Vs. State of M.P. & 5 Ors.	Mr. Amalpushp Shroti Adv. Mr. Vijay Kumar Choudhary Adv. For BMC	
8.	Original Application No. 148/2014 (CZ)	Nityanand Mishra Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh, Adv. R-3 Mr. Ayush Dev Bajpai Adv. For R- Ms. Parul Bhadhoria Adv. For R-MPPCB Mr. Dileep Pandey Adv. R-7	
9.	Original Application No. 313/2014 (CZ)	Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors.		
10.	Original Application No. 112/2014	Ranthambore Bagh Pariyojana Vs. Union of India & 5 Ors.		
11.	Original Application No. 331/2014 (CZ)	Gram Panchayat Barkheda Nathu Vs. State of M.P. & Ors.	Mr. Rajendra Babbar Adv.	
12.	Original Application No. 314/2014	Smt. Foolwati Kol Vs. State of M.P. & 4 ors.	Mr. Kamlesh Dwivedi, Adv.	
<b>For compliance</b>				
13.	Original Application No. 48/2014	Pradeep Kumar Pandey & 5 Ors. Vs. Mandakini Housing Society Through Its President & 4 Ors.	Mr. Pradeep Kumar Pandey Mr. Sachin K. Verma, Adv. for R-5 Mr. Ayush Dev Bajpia, Adv. for R-2	
14.	Original Application No. 135/2014 (CZ)	Dr. Subhash C. Pandey & 2 Ors. Vs. State of M.P. & 6 Ors.	Dr. Subhash C. Pandey Mr. Sachin K. Verma, Adv. for R-1,3&4 Mr. Ayush Dev Bajpia, Adv. for R-6	